II. A copy each (in English and Hindi) of the Statement regarding ratification of ILO Instrument for the amendment of the Constitution of the International Labour Organisation.

[Placed in Library. See No. LT 1051A/98]

- I. Memorandum of understanding between the Govt, of India and Rashtriya Ispat Nigam Limited.
- II. Memorandum of Understanding 'between the Govt of India and National Mineral Development Corporation Limited.

THE MINISTER OF STEEL AND MINES (SHRI NAVEEN PATNAIK: Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Memorandum of Understanding between the Government of India (Ministry i of Steel) and Rashtriya Ispat Nigam Limited, for the year 1998-99. [Placed in Library. See No. LT. 956/98]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and National Mineral Development Corporation Limited, for the year 1998-99.

[Placed in Library. See No. LT.

958/981

- I. Notification of the Ministry of Social Justice and Emprovement.
- II. Annual Report and Accounts (1996-97) of the Central Wakf Council, New Delhi and related paper*.

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE AND THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE

AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Social Justice and Empowerment Notification F. No. 5-62/93/RCI. dated the 22nd April. 1998. publishing the Rehabilitation Council of India (Conditions of Service of Member-Secretary, Officers and other employees) Regulations, 1998 and the Rehabilitation Council of India (Standards of Professional Conduct, Etiquette and Code of Ethics Rehabilitation for Regulations, Professionals) 1998. under Section 30 of the Rehabilitation Council of India Act, 1992.

[Placed in Library. See No. LT.

904/98]

- II. A copy in (each English and Hindi) of the following papers:—
 - (a) Annual Report" of the Central Wakf Council, New Delhi, for the year 1996-97.
 - (b) Annual Accounts of the Central Wakf Council, New Delhi, for the year 1996-97 and the Audit Report thereon.
 - (c) Review by Government on the working of the above Council.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. LT 1055/98]

Notifications of the Ministry of Coal.

THE MINISTER OF STATE OF THE MINISTRY . OF COAL AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI DILIP RAY) I lay on the Table, under section 7A of the Coal Mines Provident Fund and Miscellaneous Provision Act. 1948 a copy each (in